

Most Urgent/Reminder - I

F.No. A.12034/SSC/10/2017-Ad.III(B)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

Gr. Floor, Hudco Vishala Building
Bhikaji Cama Place, R.K. Puram
New Delhi Dated 09/12/2020

To,
All the Cadre Controlling Authorities
under CBIC (through CBIC's website)

Subject: Requirement of character certificate while carrying out pre-appointment formalities of the candidates selected through SSC CGLE 2017- reg.

Sir/ Madam,

I am directed to refer to the Board's letter of even no. dated 17/11/2020 on the subject mentioned above.

2. In this regard, only Goa CGST has forwarded the information. Therefore, remaining CCAs are requested to furnish the details as to how the character certificate is sought from the candidates selected through SSC CGLE 2017 while carrying out the pre- appointment formalities. It is also requested to inform about who is the relevant authority to issue character certificate to the candidates. The details may be sent within a week.

Yours faithfully,

 09.12.2020

(Mohammad Ashif)
Under Secretary to the Govt. of India
Tel. 26162780